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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

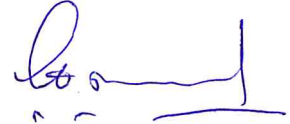
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 44/14	TP 62/16	For hearing	397/ 398	Mangala Invest- ments Ltd. & 4 Others Vs. Canara Land Investments Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **CKNI Association**
9743831062

Petitioner



2. **R. UDAYAKUMAR**
for Respondent Counsel
(080 - 43397000)

Respondent 1-5




ORDER

Counsel for the Petitioner is present. Counsel for Respondent is also present. The Counsel for Petitioner requested to file objections in IA 201/17. List it on 12.02.2018.



Member (T)



Member (J)